



ITEM NO.5

COURT NO.15

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No.3077/2024

(Arising out of impugned final judgment and order dated 19-01-2024 in CRM No. 59508/2023 passed by the High Court of Judicature at Patna)

AJMAL

Petitioner(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

(IA No. 54200/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 30-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Shyam Manohar, Adv.
Ms. Kiran Pandey, Adv.
Mr. Abhishek Pandey, Adv.
Ms. Manju Jetley, AOR

For Respondent(s) Mr. Manish Kumar, AOR
Mr. Chandan Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The petitioner is an accused for the offences punishable under Sections 376/34 IPC and Section 4 of the POCSO Act, registered at Thana Parihar, District Sitamarhi. The petitioner sought anticipatory bail and by order dated 02-04-2024 of this Court interim protection was granted to the petitioner.

The learned counsel for the State of Bihar has made a categorical statement that the petitioner is cooperating with the ongoing investigation. Hence, his custodial interrogation is presently not required.

Considering the entire facts and circumstances of this case, we are of the opinion that the order dated 02-04-2024 granting interim protection to the petitioner is made absolute and therefore, the prayer of the petitioner is allowed.

Accordingly, in the event of the arrest of the petitioner, the petitioner is directed to be released on bail forthwith on the usual terms and conditions to be decided by the concerned Court.

We, however, make it absolutely clear that this order is being passed subject to full cooperation of the petitioner in the ongoing investigations.

The present petition shall stand disposed of in the above terms along with pending application(s), if any.

(CHANDRESH)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)